

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dt. 16.2.04

The learned counsel for Respondents pray for time to file counter. Time granted till 22.3.04 for counter.

[Signature]
16.2.04
REGISTRAR

Counter filed;
Copy served.

for further orders.

for
18/3

Regn.

Rejoinder not

filed.

for further orders.

for
22/4

Regn.

Order dt. 23.4.04

Applicant is absent on call. Counter has already been filed after service of copy.

Call on 24.5.04 for filing of rejoinder, if any.

[Signature]
23.4.04
REGISTRAR

For Rejoinder

for
24/5/04

Regn.

Order dated 20.1.05

None appeared on behalf of the applicant nor the applicant did appear in person, when called. Heard Shri U.B. Mahapatra, learned Sr. Standing Counsel, who, by filing a copy of order dated 13.1.05 submitted that the applicant having been appointed as S.D.S.M.C., patlo B.O. in account with Narayanpur S.O. with effect from 22.6.2004, this O.A. has rendered infructuous.

We, therefore, dispense of this O.A. for having become infructuous. No costs.

Inform the parties.

Judicial Member Vice-Chairman

P.S.

Shri R.N. Mishra, Id. Counsel for the applicant appeared later on and submitted to record his presence. Ordered accordingly.

[Signature]
Judicial Member Vice-Chairman